- (c) whether the said portal will be monitored by different Ministries/Departments/ Organisations to take action against child and women trafficking and to prevent child labour in the country; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Government has developed an online portal PENCiL (Platform for Effective Enforcement for No Child Labour) which was launched on 26.9.2017. The purpose of this portal is to provide a mechanism for both enforcement of the provisions of Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 and effective implementation of the National Child Labour Project (NCLP) Scheme for rehabilitation of child and adolescent labour.

The main components of PENCIL portal are complaint corner, child and adolescent labour tracking system, NCLP and State Resource Centre which are connected with the Ministry of Labour and Employment. Further, the data obtained on the portal is to be shared with Ministry of Women and Child Development, Ministry of Human Resource Development and Ministry of Skill Development and Entrepreneurship. At the State Government level the monitoring is to be done by State Resource Centre established at State Labour Department. At district level District Nodal Officers (DNOs) are nominated to take action on the complaints of their respective districts.

Identification of workers in unorganised sector

1070. SHRI DEREK O'BRIEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the method of identification of workers in the unorganised sector along with the details thereof;
- (b) whether there are concerns regarding the quality and credibility of the data; and
- (c) whether Government proposes to issue identification cards to workers in the unorganised sector and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The Unorganised Workers' Social Security Act, 2008, defines an unorganized worker and provides for a self-declaration by such worker confirming that he or she is an unorganized worker.

There is no centralized national database of unorganized workers in India. Accordingly, it has been decided to create a national platform or unorganized workers. A proposal to issue a Unique ID *i.e.* Unorganised Workers Identification Number (UWIN) and allotment of a Aadhaar seeded Identification number to them without issuing any smart card, has been approved by the Central Government with an estimated cost of ₹ 402.7 crore to be implemented in two years during 2017-18 and 2018-19.

Impact of demonetisation on unorganised sector

- 1071. SHRI ANUBHAV MOHANTY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether any survey has been conducted to assess the percentage of employment in the country in the organised and unorganised sectors;
- (b) whether Government has made any effort to study the impact of demonetisation on the unorganised sector; and
- (c) whether Government has made any plan to rehabilitate the labour in the unorganised sector that lost its employment due to demonetisation?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Estimates of employment and unemployment are obtained through labour force surveys conducted by National Sample Survey Office (NSSO), Ministry of Statistics and Programme Implementation. As per the NSSO survey results, the distribution of workers during 2011-12 is given below:

(Figures in %)

Worker	Industry Sector		
	Unorganized	Organised	Total
Informal	82.6	9.8	92.4
Formal	0.4	7.2	7.6
Total	83.0	17.0	100.0

(b) and (c) There is no data available for the period subsequent to demonetisation for employment/unemployment.

Report on job loss for monitoring Indian economy

- 1072. SHRI DEVENDER GOUD T.: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that as per the data released by Centre for Monitoring Indian Economy, two million jobs were lost between January and August, 2017;